COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 204 OF 2016 &
IA NO. 433 OF 2016

Dated: 23rd August, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Aravali Power Company Pvt. Ltd. …. Appellant (s)

Vs.

Haryana Power Purchase Centre & Ors. ....Respondent(s)

Counsel for the Appellant(s)	:	Mr. M.G. Ramachandran Ms. Poorva Saigal
Counsel for the Respondent(s)	:	Ms. Ranjana Roy Mr. Pushkar Taimni for R.2

ORDER

Issue notice on the appeal as well as on the I.A. No. 433 of 2016 (Appl. for filing additional documents). Ms. Ranjana Roy takes notice on behalf of Respondent No.2. Notice be issued to the other respondents returnable on 04.10.2016. Dasti, in addition, is permitted.

List the matter on ***04.10.2016.***

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/dk